CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD

Contempt Petition No.109 of 2017 in Original Application No. 724 of 2017

ginal Application No. 724 of 2017 Date of order : 08-03-2018

Between:

S. Narsing Rao S/o Late S. Kishan Rao, Age: 60 years, Retd. Postal Assistant, Humayunnagar SO – 28, Hyderabad City Division, R/o H.No.1-7-402/1, Bakaram, Hyderabad.

....Applicant

AND

- Union of India rep by the Secretary, Ministry of Communications and IT And the Director General of Posts-India, Department of Posts, Dak Bhavan, Sansad Marg, New Delhi – 110001.
- 2. The Chief Postmaster General, Telangana Circle, "Dak Sadan", Hyderabad – 500001.
- 3. Sri H.R.Chandrashekara Char, S/o Late Sri H.R.Ramachar,

Age about 58 years, The Senior Superintendent of Post Offices, Hyderabad City Division, Hyderabad – 500001.

...Respondents

Counsel for the Applicant: Mr.M.Venkanna

Counsel for the Respondents :Mr.M.VenkataSwamy, Addl.CGSC

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kanta Rao, Judicial Member)

(Oral order per Hon'ble Mr.Justice R.Kanta Rao, Judicial Member)

Both the counsel submits that the order passed in the OA has been complied with. Hence the Contempt Petition is closed.

2. No order as to costs.

(MINNIE MATHEW)
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)
JUDICIAL MEMBER

Dated: 08th March, 2018. Dictated in Open Court.

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